

High Court of Karnataka,
Bengaluru,
Dated: 18th August 2017

NOTIFICATION NO. HCBB – 184 / 2017

1. The Division Bench sitting of Hon'ble Mr.Justice Jayant Patel and Hon'ble Mr.Justice B.A.Patil during post lunch session on Saturday the 19th August 2017 is cancelled.
2. The Full Bench consisting of Hon'ble Mr.Justice Jayant Patel, Hon'ble Mr.Justice B.S.Patil and Hon'ble Mr.Justice A.S.Bopanna will sit in Court Hall No. 2 at 02.30 PM on Saturday the 19th August 2017 and take up matters as shown in the cause list issued separately.
3. After completion of the work of the Full Bench referred to at Sl. No. 2 above, the Full Bench consisting of Hon'ble Mr.Justice Jayant Patel, Hon'ble Dr.Justice Vineet Kothari and Hon'ble Mr.Justice A.S.Bopanna will sit in Court Hall No. 2 on Saturday the 19th August 2017 and take up matters as shown in the cause list issued separately.
4. The Division Bench consisting of Hon'ble Mr.Justice Ravi Malimath and Hon'ble Mrs.Justice K.S.Mudagal will sit in Court Hall No. 10 at 2.30 PM on Saturday the 19th August 2017 and take up matters as shown in the cause list issued separately.
5. Hon'ble Mrs.Justice B.V.Nagarathna will not be sitting on the Bench on Saturday the 19th August 2017.
6. Hon'ble Mr.Justice B.Veerappa will also take up urgent and date given matters of Court Hall No. 11 (Hon'ble Mrs.Justice B.V.Nagarathna) on Saturday the 19th August 2017.
7. Hon'ble Mr.Justice B.A.Patil will sit single in Court Hall No. 26 at 2.30 PM on Saturday the 19th August 2017 and take up matters as shown in the cause list issued separately.

After completion of the work of the Benches referred to at Sl. Nos. 2, 3 and 4 above, Their Lordships will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)